IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No. 818 of 2013

Vijay Kumar Verma … Appellant

Versus

The State of Jharkhand through C.B.I. … Respondent

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. P.A.N. Roy, Advocate
For the C.B.I. : Mr. Rohit Sinha, Spl. P.P.

Order No.03 Dated- 26.06.2020

Heard the parties through video conferencing.

The learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal, eight weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/